## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated, Guwahati, the 30<sup>th</sup> day of January, 2025

**No.HC.XV.07/2024/12/RV**. In continuation of High Court Notification No. HC.XV.07/2024/140/RV, dated 13.11.2024, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara (under suspension), for a further period of 90 (ninety) days w.e.f. 13.02.2025.

By Order

## Sd/- Shri Chatra Bhukhan Gogoi. REGISTRAR (VIGILANCE)

## Memo No. HC.XV.07/2024/12.A /RV., Date 30.01.2025

Copy to :-

- 1. The LR-cum-Commisioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information with reference to High Court Memo. No. HC.XV.07/2024/140.A/RV., dated 13.11.2024.
- The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.07/2024/140.A/RV., dated 13.11.2024.
- 3. The District & Sessions Judge, Dhubri, Pin.783301 for information.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The Chief Judicial Magistrate, Dhubri for information.
- 6. Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara (under suspension), for information.
- 7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
- 8. The Treasury Officer, Dhubri, PIN. 783301, for information.
- 9. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 10. The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- 11. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
- 12. The C.A. to Registrar General/ Registrar (Vigilance)/ (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)